

SPECIAL BENCH  
COURT - II

**O-213**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/182(KB)2023  
IN  
C.A.(CAA)/70(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> FEBRUARY 2024, 02:30 P.M**

IN THE MATTER OF	SAI SURFACTANTS PVT LTD
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearance (via video conferencing/physically)**

Mr. Aditi Jhunhunwala, PCS

] For the Petitioners.

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **4<sup>th</sup> March, 2024.**

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)